

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2010

Dated: 2nd December, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Kerala State Electricity Board Appellant (s)

Versus

Kerala Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : -

ORDER

Nobody has appeared on behalf of the parties.

Post the matter on **14.12.2011**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

vs/mk